

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-207-2020**

Shanti Reina Fernandes

... Petitioner

Versus

Hector Colaco & Anr.

... Respondents

Shri Sanman Keny, Advocate for the Petitioner.

Shri Nigel Fernandes, Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7th OCTOBER 2020****P.C. :**

Shri Nigel Fernandes, the learned counsel, enters appearance for the first respondent. None appears for the second respondent.

2. Post the matter on 29.10.2020.

3. Interim protection, granted earlier, to continue for four weeks.

DAMA SESHADRI NAIDU, J.

NH